

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26-02-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : SR/5555/2019  
IN  
PETITION NUMBER : CA/615/CAA/2019  
NAME OF THE PETITIONER : Sec 230-232 of CA, 2013  
NAME OF THE RESPONDENTS : Annamalai Hotels Pvt Ltd & 2 Others  
UNDER SECTION :

**ORDER**

The Ld. Chartered Accountant Mr. Subramanian is present  
through video conferencing mode.

List this matter on **26.03.2021** for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

KS

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)